

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2554
ANSWERED ON:30.08.2007
EXCLUSION OF DEWAR CASTE FROM LIST OF SCHEDULED CASTES
Jena Shri Mohan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has received any proposal repeatedly from Government of Orissa for exclusion of 'Dewar' caste from the Scheduled Castes list of Orissa;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (c) Yes Sir. A proposal was received and examined in consultation with the Registrar General of India and the National Commission for Scheduled Castes and Scheduled Tribes. Thereafter, it was referred back to the State Government in January, 2002.